

## CIRCULATION

<b>PRAECIPE DETAILS</b>				
<b>COURT ROOM – 46</b>				
<b>CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.</b>				
<b>DATE – 16/06/2025</b>				
<b>Sr.No.</b>	<b>AS/ OS</b>	<b>CASE NO</b>	<b>NAME OF ADVOCATE</b>	<b>Circulation Granted For</b>
<b>1</b>	<b>AS</b>	<b>IA/11648/25 IN PIL/36/21</b>	<b>RONITA BECTOR</b>	<b>30/06/25</b>
<b>2</b>	<b>AS</b>	<b>PIL/63/25</b>	<b>R. D. SURYAWANSHI</b>	<b>25/06/25</b>
<b>3</b>	<b>AS</b>	<b>IAST/19198/25 IN WP/6162/25</b>	<b>ANANDSINGH BAYAS</b>	<b>27/06/25</b>
<b>4</b>	<b>AS</b>	<b>WP/17015/24</b>	<b>VIKRRANT SHINDE</b>	<b>08/07/25</b>
<b>5</b>	<b>OS</b>	<b>COMM. APPEAL/30/23 IN COMM. ARBITRATION PETITION/527/19</b>	<b>PARIMAL K. SHROFF &amp; CO.</b>	<b>14/07/25</b>